

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. NO. 483 of 1996

Tuesday, this the 9th day of July, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

P.M. Vijayan, S/o Late P. Madhava Panicker,  
Diesel Assistant, Southern Railway,  
Quilon.  
Residing at: Thottathil House,  
Jawahar Junction, Pattathanam, Quilon.

.. Applicant

By Advocate Mr T.C. Govindaswamy.

Vs

1. Union of India represented by  
the General Manager,  
Southern Railway, Headquarters Office,  
Madras - 3.
2. The Divisional Railway Manager,  
Southern Railway,  
Trivandrum - 14.
3. The Senior Divisional Mechanical Engineer,  
Southern Railway,  
Trivandrum - 14.

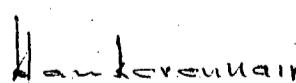
.. Respondents

By Advocate Mrs Sumathi Dandapani.

The application having been heard on 9th July 1996,  
the Tribunal on the same day delivered the following:

O R D E R

The application has abated. Counsel for  
applicant submits that his client is no more. The  
application is dismissed as abated.

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN